

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

50. IA 961/2024 In C.P. (IB)/955(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Asrec (India) Limited Vs.
Millenium Enterprise
IN THE MATTER OF
Millenium Enterprise
V/s
Paresh Bakul Shah**

**Section: 95(1), 60(5) of Insolvency and Bankruptcy Code, 2016 &
Application under any other provisions- IBC**

ORDER

IA No. 961/2023:- Adv. Atishay Jain a/w Adv. Tanushree Sogani i/b. Adv.
Kunal Kanungo appeared for the Applicant. At the request of the Counsel for
the Applicant, list the matter on **11.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)